

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No.27910/2012
(From the judgment and order dated 22/03/2012 in CO No.602/2012 of The
HIGH COURT OF CALCUTTA)

AMALENDU KUMAR BERA & ORS. Petitioner(s)

VERSUS

THE STATE OF WEST BENGAL Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and
with prayer for interim relief and office report)

Date: 25/02/2013 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR
HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s) Mr. Ranjan Mukherjee, Adv.
Mr. S. Bhowmick, Adv.
Mr. Soumen Kr. Dutta, Adv.
Mr. B.P. Yadav, Adv.
Mrs Sarla Chandra, Adv.

For Respondent(s) Mr. Joydeep Mazumdar, Adv.
Mr. Avijit Bhattacharjee, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties at length.
Hearing concluded.
Judgment reserved.

| (VINOD LAKHINA)
| COURT MASTER

| | (INDU BALA KAPUR)
| | COURT MASTER

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